

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST
Special Circuit Bench at Jodhpur**

**Date: 9th July, 2015
TIME: 10.00 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE DR. D. K. AGRAWAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Appeal No. 31/2015	M/s Suncity Holding & Trading Company Vs. State of Rajasthan &Ors	Mr. Manish Shishodia, Adv. for RSPCB
2.	Appeal No. 32/2015	M/s Junawa Print Vs. State of Rajasthan &Ors.	Mr. Manish Shishodia, Adv. for RSPCB
3.	Appeal No. 33/2015	M/s Bhawani Industries Vs. State of Rajasthan &Ors	Mr. Manish Shishodia, Adv. for RSPCB
4.	Appeal No. 34/2015	M/s Daulat Industries Vs. State of Rajasthan &Ors.	Mr. Manish Shishodia, Adv. for RSPCB
5.	Appeal No. 35/2015	M/s J.M.D. Industries Vs. State of Rajasthan &Ors	Mr. Manish Shishodia, Adv. for RSPCB
6.	Appeal No. 36/2015	M/s Sona Textile Vs. State of Rajasthan &Ors.	Mr. Manish Shishodia, Adv. for RSPCB
7.	Appeal No. 37/2015	M/s Krishna Garment Vs. State of Rajasthan &Ors.	Mr. Manish Shishodia, Adv. for RSPCB
8.	Appeal No. 38/2015	M/s KamdhenuMadeup& Garment Vs. State of Rajasthan &Ors	Mr. Manish Shishodia, Adv. for RSPCB
9.	Appeal No. 39/2015	M/s Ganpati Madeup& Garment Vs. State of Rajasthan &Ors.	Mr. Manish Shishodia, Adv. for RSPCB
FOR HEARING			
10.	Original Application No.445 (T _{HC})/2013 (CW 7655/12)	M/s Master Micon Vs State of Raj. &Ors.	Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
11.	Original Application No.452 (T _{HC})/2013 (CW 8440/12)	M/s Master Micon Vs Raj. S.P.C.B &Ors.	Mr. Manish Shishodia, Adv. for R – 1 & 2
12.	Original Application No.32 (T _{HC})/2014 (CW 9503/12) (M.A No. 180/2014 & M.A No. 181/2014)	KishanParyavaranSangaharshSamiti, Jaipur Vs State of Rajasthan &Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R - 5 Mr. P.S. Bhati, AAG for State of Rajasthan

13.	Original Application No.33 (T _{HC})/2014 (CW 8923/12)	Gautam Chand Chopra Vs State of Rajasthan &Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeev Purohit, Adv. for R-5 & 6
14.	Original Application No.447 (T _{HC})/2013 (CW 11533/11)	ShatrudhanRajpurohit Vs State of Raj. &Ors.	Mr. Gajender Singh Rathore, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Ravi Bhandari, Amicus Curiae Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. KuldeepMathur, Adv. for R - 10
15.	Original Application No.448 (T _{HC})/2013 (CW 4050/12)	U.R. Beniwal Vs State of Raj. &Ors.	Mr. SiddharthTatiya, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Ravi Bhandari, Amicus Curiae Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. KuldeepMathur, Adv. for R - 10
16.	Original Application No. 38(THC)/2014 (CWP No. 3025/2013)	Sainath Industries Vs Rajasthan SPCB &Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
17.	Original Application No. 434 (THC)/2013 (CWP No. 3019 of 2013)	M/s Kavya Industries Vs. Raj. S.P.C. B. &Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
18.	Original Application No. 435 (THC)/2013 (CWP No. 3020 of 2013)	M/s Indian Pyro Fuel Vs. Raj. S.P.C. B. &Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
19.	Original Application No. 436 (THC)/2013 (CWP No. 3021of 2013)	M/s Shri Neelmani Rub Tech Vs. Raj. S.P.C. B. &Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
20.	Original Application No. 437 (THC)/2013 (CWP No. 3022 of 2013)	M/s Shri Ganesh Energy Vs. Raj. S.P.C. B. &Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
21.	Original Application No. 43(THC)/2014 (CWP No. 12420/2013)	M/s Vishesh Corporation Vs State of Rajasthan &Ors	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
22.	Original Application No. 44(THC)/2014 (CWP No. 12439/2013)	Shriji Industries Vs State of Rajasthan &Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
23.	Original Application No. 45(THC)/2014 (CWP No. 13252/2013)	S & D Industries Vs Rajasthan SPCB &Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
24.	Original Application No. 46(THC)/2014 (CWP No. 13270/2013)	Mateshwari Industries Vs Rajasthan SPCB &Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
25.	Original Application No. 47(THC)/2014 (CWP No. 13271/2013)	Shyam Oil Industries Vs Rajasthan SPCB &Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
26.	Original Application No. 48(THC)/2014 (CWP No. 13272/2013)	Green Renewable Energy Vs Rajasthan SPCB &Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B

27.	Original Application No. 39(THC)/2014 (CWP No. 9556 of 2011)	Jawara Ram Vs State of Rajasthan &Ors.	Mr. Vishal Sharma, Adv. for Applicant
28.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs State of Rajasthan &Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
29.	Original Application No. 19 (T _{HC})/2015	M/s Virarta Stone Crushing Vs Jodhpur VidyutVitran Nigam Ltd. &Ors.	
30.	Original Application No. 20(T _{HC})/2015	Ramesh Vs State of Rajasthan &Ors.	
31.	Original Application No. 23(T _{HC})/2015	Nirman Industries Vs R.S. P.C.B &Ors.	
32.	Original Application No. 24(T _{HC})/2015	Ganesh Industries Vs R.S. P.C.B &Ors.	
33.	Original Application No.29 (T _{HC})/2014 (CRLMP 963/12)	Om Prakash Vs State of Rajasthan &Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6
34.	Original Application No.51(T _{HC})/2014 (CW 980/2013)	Devisharan Sethi Vs State of Rajasthan &Ors.	Mr. Nihar Jain, Adv. for Applicant Mr. Manish Shishodia, Adv. for R-1, 3, 6 & 8 Mr. Sanjeev Purohit, Adv. for R – 4 & 7 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Anjay Kothari, Adv. for R–9 to 22
35.	Original Application No.34 (T _{HC})/2014 (CW 2844/11)	Digvijay Singh Vs State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBaliala, Adv. for R - 9
36.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBaliala, Adv. for R - 9
37.	Original Application No.446 (T _{HC})/2013 (CW 7932/11)	Multan Singh Vs State of Raj. &Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Sajjan Singh Rathore, Adv. for R - 1 Mr. Manish Shishodia, Adv. for R - 2 Mr. Sanjeev Purohit, Adv. for MoEF Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. KuldeepMathur, Adv. for R - 10
38.	Original Application No. 25/2015	M.B. Industries Vs State of Rajasthan &Ors.	
39.	Original Application No. 26/2015	SalasarBalaji Industries Vs State of Rajasthan &Ors.	
40.	Original Application No. 27/2015	M/s Suncity Holiday Vs State of Rajasthan &Ors.	

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